

ITEM NO.1

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) & ORS.

Respondent(s)

(IA 45549/2017 - APPLICATION UNDER ORDER V RULE1(3) OF SCR, 2013)

IA No.41607/2018 - Intervention/Impleadment.

Date : 04-09-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s) Mr. Anil Kaushik, Adv.
Mr. Anurag Singh, Adv.
Mr. Anil Kumar Mishra, AOR

Dr. Rajeev Sharma, Adv.
Mr. Chandra Shekhar, Adv.
Mr. Dharmendra Sharma, Adv.
Mr. Vipin Kumar Sharma, Adv.
Mr. Raghuvir Sharma, Adv.

For Respondent(s) Ms. Abha R. Sharma, AOR
Ms. Sujeeta Srivastava, Adv.
Mr. Ankit Mishra, Adv.

Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, two weeks' time is granted to the
counsel for the petitioner to file proof of publication.

As prayed for, four weeks' time is granted to
file counter affidavit.

(INDU MARWAH)
COURT MASTER

(SAROJ KUMARI GAUR)
BRANCH OFFICER